

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:911

ANSWERED ON:03.03.2010

PROPOSAL FROM LOKAYUKTAS TO AMEND PREVENTION OF CORRUPTION ACT

Vishwanath Shri Adagur H

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether there is a request from the Lokayuktas to amend the prevention of corruption Act;
- (b) if so, the details thereof; and
- (c) the reaction of the Government in this regard?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a), (b) & (c) : No, Sir. There is no such request from the Lokeyuktas to amend the Prevention of Corruption Act, 1988.